

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:245

ANSWERED ON:23.11.2011

REVENUE FROM G AND G ALLOCATIONS

Rao Shri Sambasiva Rayapati;Reddy Shri K. Jayasurya Prakash

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the revenue earned by the Government through the allocation/auctioning of 2G and 3G spectrum across the country, circle-wise;
- (b) the parameters adopted for such allocations;
- (c) whether the Government is working on vacation of Spectrum and its auction for 3G and 4G services; and
- (d) if so, the details thereof and the progress made in this regard so far?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b): 2G spectrum allotments are made as per the provisions of Service License Agreement. No separate upfront charge is being levied for 2G spectrum allotments. However, spectrum usage charges on Adjusted Gross Revenue(AGR) has been collected & circle wise & year wise collection in respect of spectrum charges earned for 2G (GSM & CDMA) is enclosed as per Annexure I & II.

The 3G spectrum was auctioned through simultaneous ascending e-auction and successful bidders have been allotted 3G spectrum. The revenue earned through 3G auction, circle-wise is enclosed as Annexure-III.

(c) & (d): Spectrum reframing/vacation in the frequency band 698-806 MHz, 2300-2400 MHz and 2500-2690 MHz are being undertaken with existing users. This Ministry is pursuing with Ministry of Information & Broadcasting, Department of Space (DoS) and Power Grid Corporation to shift their existing assignment or use any other media in order to meet the requirement of New Services such as 4G.

DoT is pursuing with existing users to vacate 3G spectrum.